Annexure-5

Name of the corporate debtor: Ramanand Steel Limited; Date of commencement of liquidation: 2nd November 2018; List of stakeholders as on: 11th March 2021

List of operational creditors (Government Dues)

(Amount in ₹)

Sl.					of claim		Det	ails of claim	admitted		Amount			Amount of	
No.		received									of claim		if any		
	Department	Government	Identification	Date	Amount	Amount	Nature	Amount	Whether	% share	contingent	mutual	rejected	under	
	_		No.	of	claimed	of claim	of	covered by	lien /	in total	claim	dues,		verification	
				receipt		admitted	claim	lien or	attachment	amount		that			
				•				attachment	removed?	of claims		may be			
								pending	(Yes/No)	admitted		set off			
								disposal	,						
1	Deputy	Government of	-	12 th	7,90,67,46	7,90,67,469	Wrong	7,90,67,469	No	-	NA	NA	NA	NA	
	Commissioner,	India		Decemb	9		availmen		(Application						
	CGST &			er 2018			t of		pending before						
	Central Excise,						Cenvat		the Hon'ble						
	nashik-II						Credit		NCLT						
	Division								Mumbai)						

Annexure-6

Name of the corporate debtor: Ramanand Steel Limited; Date of commencement of liquidation: 2nd November 2018; List of stakeholders as on: 11th March 2021

List of operational creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl	Name of	Identification	Details of claim		Details of claim admitted						Amount of	Amount	Amount	Amount of	Remarks,
N	. creditor	No.	rec	eived								of any	of claim	claim under	if any
			Date of	Amount	Amount	Nature	Amount	Whether	Amount	% share	claim	mutual	rejected	verification	
			receipt	claimed	of claim	of	covered by	lien /	covered	in total		dues,			
			•		admitted	claim	lien or	attachment	by	amount		that			
							attachment	removed?	guarantee	of claims		may be			
							pending	(Yes/No)		admitted		set off			
							disposal								
													_		